52

Flat No.

SL.

ing nuclear weapons. Government have also taken note of statements by some responsible US Government officials in this regard.

A spokesman of the Chinese Foreign Ministry has denied that China had leaked nuclear information to Pakistan

New Forest Policy

*89. SHRI KRISHNA NAND JOSHI: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that the Central Government have recently drafted a new Forest Policy; and
- (b) if so, by when it is likely to be announced?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) Proposals for the revision of the National Forest Policy adopted in 1952 are under the active consideration of the Government.

(b) The revised policy will be announced after a final decision is taken.

MIG Flats in Saket, New Delhi

- *91. SHRI VISHWA BANDHU GUPTA: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether it is a fact that 66 new MIG flats have been constructed by the DDA, styled as G. Block abutting the main road to Saket;
- (b) whether these flats have already been allotted; if so, what are the names of the allottees; and
- (c) whether it is also a fact that the allotments were made by-passing the normal procedures laid down by the D.D.A., if so, what are the reasons therefor?

THE MINISTER OF PARLIAMENT-ARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): (a) No. Sir. 66 Flats constructed by DDA in G Block at Saket are not MIG but SFS flats.

- (b) All flats except 4 have been al!otted as per details of allottees given in the. enclosed Statement.
- (c) Some of the allottees of localities/pockets registered for change with DDA were given allotment in the Block without contravening the regulations.

Statement

Name of the Allottees

| No | Name of the Allotte | es | | Flat No. |
|----|-------------------------------------|-------|-----|----------|
| 1 | Mrs. Harbir K. Singh | ι, | • | G-25 |
| 2 | Sh. B.B. Tandon | • | | G-49 |
| 3 | Sh. Rakesh Dhamija | | | G-13 |
| 4 | Sh. A.R. Basu . | • | | G-22 |
| 5 | Mrs. Sarita Thapar | | | G-43 |
| 6 | Smt. Kamal Vasdeva | | .• | G-10 |
| 7 | Sh. Vinod Chander Si | harma | a | G-37 |
| 8 | Sh. Kamal Dhamija | | | G-16 |
| 9 | Sh. S.C. Katyal | | | G-58 |
| 10 | Sh. Shalindra Shanke | r | • | G-46 |
| 11 | Sh. N.H. Chandwani | | | G-61 |
| 12 | Sh. K.L. Upadhaya | ·. | • | G-40 |
| 13 | Sh. T.S. Seshukutty | | | G-4 |
| 14 | Sh. Subhash Kapoor Rachna Kapoor | & Sn | ıt. | G-64 |
| 15 | Sh. Piyush Dhar | | | G-28 |
| 16 | Dr. Promod Batra | | | G-31 |
| 17 | Sh. Ajay Taneja | | • • | G-34 |
| 18 | Sh. Inder Jeet Singh | • | • | G-1 |
| 19 | Sh. M.L. Ahuja | | • | G-7 |
| 20 | Sh. M.L. Sahni . | • | • | G-55 |
| 21 | Sh. D.K. Parsai | | | G-19 |
| 22 | Sh. B.N. Mitra | • | • | G-52 |
| 23 | Sh. R.L. Manchanda | • | • ' | G-50 |
| 24 | Sh. Prem Sahai | | | G-47 |
| | | | | |

| 5 | 3 Written Answers | [27 APRIL, | 1984] to Questions 54 |
|----|---|---------------|---|
| | 2 | 3 | 1 2 3 |
| | | | 57 Smt. Richa Bhardwaj . G-18 |
| | Miss Prabha Shaha . • | G-23 | 58 Sh. Virendra Lal G-33 |
| i | Sh. Bharat Bhushan | G-35 | 59 Sh. B.P. Singh |
| 7 | Sh. Anurag Vasant Thakur | G-17 | 60 Sh. Sarabjit Singh Sandhu . G-30 |
| 3 | Smt. Vijay Rani Sharma . | . G-38 | 61 Mrs. Veena Soni G-42 |
| • | Mrs. Swarna Kanta Grover | G-62 | 62 Sh. C.K. Parameswaran . G-66 |
| 0 | Sh. S.K. Kapoor | G-8 | |
| ļ | Sh. K.L. Khosla | G-11 | Clearance to teams/Individuals for spot |
| 32 | Sh. O.P. Chabra | G-32 | events outside India |
| 33 | Sh. Rajul Khosla C/o Mrs. Kanta Khosla | G-14 | *92. DR. (SHRIMATI) NAJM HEPTULLA: Will the Minister |
| 34 | Sh. A.K. Khazanchi | G-53 | SPORTS be pleased to state: |
| 35 | Sh. Navneet Gupta | G-56 | (a) whatha man to the distillation |
| 36 | Mrs. Veena Mehra | G-59 | (a) whether sports teams/individual going to foreign contries are given cle |
| 37 | Mrs. Meena Roy · · | G-5 | rance by Government well in advance |
| 38 | Sh. Gurcharan Sarpal . | G-26 | enable them to prepare for the events; |
| 39 | Sh. C.L. Bhasin | G-44 | (b) if so, what is the number of da |
| 40 | Sh. S.C. Jha | G-2 | before the events which the clearance |
| 41 | Dr. P.L. Malhotra | G-27 | given; |
| 42 | Sh. M.M.S. Srivastava | G-57 | (c) whether the Indian junior team t |
| 43 | Sh. S. Balachandra | G-15 | the ABC junior basket ball championsh |
| 44 | Smt. Mangaler | G-63 | in Seoul could not take part due |
| 45 | Sh. O.P. Singal | G-39 | non-clearance within the stipulated tin |
| 46 | Sh. Pradeep Kumar | G-12 | and |
| 47 | Mrs. Charu Sharma | G-9 | (d) whether Government propose |
| 48 | Sh. K. Lal | G-36 | order an enquiry in this regard? |
| 49 | Sh. Vijay Kumar Bawa | G-51 | THE DEPUTY MINISTER IN T. |
| 50 |) Sh. T.S. Anand | G-48 | DEPARTMENT OF SPORTS (SE |
| 51 | Sh. Rayınder Bhatia | . G-60 | ASHOK GEHLOT): (a) and (b). |
| 52 | | G-54 | decision on the clearance of any sp |
| 53 | | G-45 | team is taken after a proposal to s |
| 5 | | . G-3 | the duly selected team is made to vernment by the concerned federation. |
| 5 | 5 Sh. M.L. Madhu | . G-24 | timing of the decision regarding clears of a team for visit abroad depends |
| | 56 Sh. Seva Dass | . G- 6 | the timing of the submission by the |